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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI ✓

OA NO. 1685/2003

This the 9th day of July, 2003

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Mallit Singh No. 730040649
HC/GD
S/o Sh. Vaheer Singh
Presently posted at 10th sport
13th Bn. Gauchar, Uttranchal,
Distt. Chamoli.

(By Advocate: Sh. K.K. Sabharwal)

Versus

1. Union of India,
Ministry of Home, North/South Block,
Through its Secretary,
New Delhi.
2. The Director General,
Indian-Tibet Border Police,
Block No.2, CGO Complex,
New Delhi-110003.

ORDER (ORAL)

By Sh. V.K. Majotra, Member (A)

Learned counsel for applicant seeks permission to withdraw the OA so as to file it before an appropriate forum. Applicant is permitted to withdraw the OA for filing the same before an appropriate forum. Accordingly, OA is dismissed as withdrawn.


KULDIP SINGH
Member (J)


(V.K. MAJOTRA)
Member (A)

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